



सत्यमेव जयते

राजीव अग्रवाल, भा.दू.से.

RAJEEV AGRAWAL, I.T.S.

सचिव /Secretary

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
(पुराना मिनटो रोड), नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg,
(Old Minto Road), New Delhi-110002

Tel. : 91-11-23237448, Fax : 91-11-23222816

E-mail : secretary@trai.gov.in

D.O.No.103-1/2013-NSL-II

Dated:- 19th March 2013

Dear *shri Chandrashekhar,*

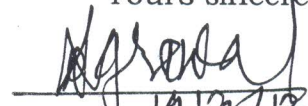
1. To facilitate the deployment of IMT- Advanced technologies in the country, TRAI has *suo motu* issued a Consultation paper on 'IMT – Advanced Mobile Wireless Broadband Services' on 19th August 2011 for the comments of the stakeholders. The consultation paper raised a number of regulatory and technical issues in the implementation of IMT-Advanced technologies in the country.
2. While Authority was preparing its recommendations on the subject, the Hon'ble Supreme Court on 2nd February 2012, directed TRAI to make fresh recommendations for grant of licence and allocation of spectrum in the 2G bands. Accordingly, after a due consultation process, TRAI sent its recommendations to the Department of Telecommunications on 'Auction of Spectrum' on 23rd April, 2012. These recommendations were comprehensive and covered not only the spectrum for 2G services but also for 3G and IMT-Advanced services. Therefore, some of the issues, which were originally raised in the Consultation paper dated 19th August 2011, got covered in the recommendation on 'Auction of Spectrum' dated 23rd April, 2012.
3. Remaining issues raised in the consultation paper were mainly about technical aspects of the IMT- Advance technologies viz. duplexing schemes, specifications of the User Equipment, Security issues, delivery of voice services over IMT-A systems, interoperability with legacy systems (2G/3G), QoS parameters and impact of Femto cell/Relays etc on Key Performance Indicators (KPIs) etc. As the eco system for IMT technology is still evolving, the Authority has decided to make recommendations only on the Duplexing Scheme and Band plan of 700 MHz (698-806 MHz). On the remaining issues, the Authority is of the opinion that only after the roll out of these technologies, these issues can be better addressed.
4. The Authority's recommendations on "IMT – Advanced Mobile Wireless Broadband Services" are enclosed herewith.

[Signature]
19/3/13

5. In keeping with the practice, a copy of this letter, along with the recommendations is being placed on the website of TRAI www.trai.gov.in
6. This letter is issued with the approval of the Authority.

with best regards

Yours sincerely,


19/12/13
(Rajeev Agrawal)

Encl: As above

Shri R. Chandrashekhar,
Secretary,
Department of Telecommunications,
Sanchar Bhawan, Ashoka Road,
New Delhi-110001